

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 87 of 2015 &  
IA No. 134 of 2015**

**Dated: 22<sup>nd</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Gulbarga Electricity Supply Co. Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Manasi Kumar  
Ms. Pankhuri Bhardwaj**

**Counsel for the Respondent(s) : Mr. Shubhranshu Padhi for R.2**

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **26.04.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**